

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH  
KOLKATA

LIBRARY

OA. 350/102/2019

Date of order: 15.07.2019

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member

Jhumur Nath, wife of Tapan Nath,  
presently residing at Ramkrishna  
Mandirpara, P.O. Jagacha, P.s.  
Satragachi, Howrah- 711111.

.....Applicant

-versus-

1. Union of India, through the General Manager, Eastern Railways, Ministry of Railways, 17, N.S. Road, Fairley Place, BBD Bag, Kolkata- 700 001.
2. The Railway Recruitment Cell, 56, C.R. Avenue, Kolkata- 700012.
3. The General Manager, Eastern Railways, 17, N.S. Road, Fairley Place, BBD Bag, Kolkata- 700 001.

.....Respondents.

For the Applicant : None

For the Respondents : Mr. K. Sarkar, Standing Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

Since the applicant has made an innocuous prayer in the OA to seek consideration of demand justice dated 28.11.2018, let the same be considered and disposed of by an Appropriate

Authority within a period of 2 months and communicate the outcome to the applicant forthwith.

2. Thus the OA is disposed of. No costs.

  
(Bidisha Banerjee)  
Member (J)

pd

